- (b) how much provision has been earmarked for inclusion of cities of Gujarat;
- (c) what types of infrastructure Government envisages for covering under the proposed scheme JNNURM-II;
- (d) what are the chances of including cities of Gujarat which were not covered during the initial implementation period of seven years of JNNURM tenure; and
- (e) whether any special criteria are stipulated to benefit the States like Gujarat on the basis of better performance under JNNURM-II?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) and (b) Yes, Sir. These cities could not be included under Urban Infrastructure and Governance (UIG) Sub-Mission of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) since as per guidelines of UIG, the number of cities under the Mission shall remain around 60. At present there are 65 cities covered under UIG of JNNURM. However, cities that are not covered under UIG axe eligible for assistance under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) subject to conformity with the guidelines of JNNURM.

- (c) The contours of JNNURM-II have not been finalized.
- (d) and (e) Does not arise in view of above.

## Steps to provide better amenities and facilities in urban areas

3397. SHRI NARESH AGRAWAL: Will the Minister of URBAN DEVELOP-MENT be pleased to state:

- (a) whether Government has taken note of the recent upsurge in the urban population;
- (b) whether Government has taken any steps to provide better amenities and facilities in the urban areas;
  - (c) if so, the details thereof; and
  - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) Yes, Sir.

(b) to (d) Urban Development is a State subject and the State Governments have to take action for ameliorating pressures on cities. The Government of India support States in their efforts through schemes. The Government of India launched the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) in 2005. The Urban Infrastructure and Governance component handled by Ministry of Urban Development seeks to improve urban infrastructure and transport in 65 identified cities. The needs of the small and medium towns are catered to by the Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) programme.

## Funds for development of Mithi river

†3398. DR. YOGENDRA P. TRIVEDI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- whether Government of Maharashtra has demanded any additional fund (a) for the development of Mithi river in Mumbai from the Government;
  - (b) if so, when and the additional amount demanded;
  - the amount provided till date; and (c)
  - (d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) to (d) Government of Maharashtra had sent a revised Detailed Project Report (DPR) for Mithi River Development Project to the Ministry on 8th September, 2010 and the same was sent to Ministry of Water Resources on 27.9.2010 for technical appraisal. Central Water Commission (CWC), Ministry of Water Resources on examination of the revised DPR has asked for hydrological data from the Government of Maharashtra. The project has not been technically cleared from the Ministry of Water Resources due to non-furnishing of hydrological data by the Government of Maharashtra.

## Need for putting tarcol sheet on top floor

3399. DR. ANIL KUMAR SAHANI: Will the Minister of URBAN DEVEL-OPMENT be pleased to state:

<sup>†</sup>Original notice of the question was received in Hindi.